(b) if so, the details thereof; and

(c) by when the expansion work would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) to (c) Four-laning of NH-9 in Andhra Pradesh is being taken up in a phased manner. Hyderabad-machillipatnam section of this NH is being taken up for four-laning by NHAI on BOT basis under NHDP Phase-IH. As regards Hyderabad-Karnataka/Andhra Pradesh Border section of this NH, four-laning in a length of 31 km is in progress on BOT basis. These works are targeted for completion by December, 2011.

Bypass in Muradabad district

f 1516. SHRI VEER PAL SINGH YADAV: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state: -

(a) the date of completion of bypass in Muradabad district on Delhi-Lucknow highway;

(b) the amount spent on it, alongwith approximate amount of toll tax being collected out of it annually;

(c)the toll tax collected so far out of this bypass; and

(d) the number of years for which this toll tax collection is expected to continue?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Muradabad bypass on Delhi-Lucknow National Highway was completed on 2nd July, 2002.

(b) and (c) The total construction cost of Muradabad bypass was Rs. 92.67 crore. The yearly toll collection from Muradabad bypass is as follows:

Financial Year	Toll Revenue (Rs. in crore)
2001-02	2.27
2002-03	6.63
2003-04	7.83
2004-05	8.8»
2005-06	10.12
2006-07	10.64
2007-08 (upto Feb. , 2008)	9.35
TOTAL:	55.65

Written Answers to

(d) The toll collection by the concessionaire is to continue upto 18th April, 2033 as per the Build Operate and Transfer (BOT) Agreement. Thereafter, toll is to be collected by National Highway Authority of India (NHAI) in perpetuity.

Repair of roads after rains, floods and landslides

1517. SHRIMATI HEMA MALINI: Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that after monsoon rains, floods and landslides there is urgent need for repair of State-highways and roads to National Highways but States are sitting on the funds meant for roads upkeep;

(b) whether Government is also aware that so far only 33 per cent of the amount given for upgrading roads of States as well as National Highways has been utilised;

(c) if to, the States which have poor spending record;

(d) whether Government is considering to take appropriate action against those erring States; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) This Ministry is primarily responsible for the development and maintenance of the National Highways in the country. State-highways and roads leading to National Highways are the responsibility of the respective State Governments.

(b) During the current financial year 2007-08, an expenditure of Rs. 1776.58 crore has been incurred against an allocation of Rs. 2168.64 crore up to the end of February, 2008 for the development of National Highways in the country, which is about 82% of the allocation.

(c) to (e) Do not arise.

Bridge across eiver Tapi

1518. SHRI KESHUBHAI S. PATEL: Will the Minister of SHIPPING ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the work of construction of additional two-lane bridge across river Tapi near Surat has not been completed even within extended time limit;

(b) if so, the reasons therefor;

(c) whether it is also a fact that the State Government of Gujarat and local organisations have represented frequently to NHAI regarding slow progress of work; and

(d) if so, the action taken by Government and the time fixed for the completion of the work?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) Yes, Sir.